

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RAINBOW INDUSTRIAL PARK PRIVATE LIMITED

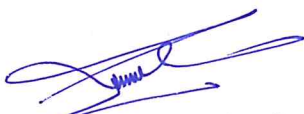
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RAINBOW INDUSTRIAL PARK PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30/10/1992
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201GJ1992PTC018498
5.	Address of the registered office and principal office (if any) of corporate debtor	801 AVDHESH HOUSE 8TH FLOOR OPP GURU GOBIND GURUDWARA SARKHEJ HIGHWAY THALTEJ AHMEDABAD-380054 GJ 380054
6.	Date of closure of Insolvency Resolution Process	31 st May, 2022
7.	Liquidation commencement date of corporate debtor	31 st May, 2022 (Order received on 06 th June, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Name– Kinjalkumar Madhubhai Chaudhary Reg No- IBBI/IPA-001/IP-P02196/2020-2021/13463
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add – 9B, Vardan Tower, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat-380014 Email: cakmchaudhary@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	9B, Vardan Tower, Nr. Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat -380014 Email – cirp.rainbowind@gmail.com
11.	Last date for submission of claims	30 th June, 2022

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench at Ahmedabad Court 1 has ordered the commencement of liquidation of the Rainbow Industrial Park Private Limited on 31st May, 2022 (Order received on 06th June, 2022).

The stakeholders of Rainbow Industrial Park Private Limited are hereby called upon to submit their claims with proof on or before 30th June, 2022, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 09th June, 2022
Place: Ahmedabad


Kinjalkumar Madhubhai Chaudhary
Liquidator of Rainbow Industrial Park Private Limited
Reg. No- IBBI/IPA-001/IP-P02196/2020-2021/13463

